



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE MENTIONED</u>			
46 C.Ex.App./4/2019	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
WITH 47 C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
WITH 48 C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
<u>HEARING</u>			
49 WA/330/2023 CAVT. NO.07352/023, FIXED	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS FOR CAVEATOR
WITH I.A.(Civil)/2484/2023 in WA/330/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS
WITH I.A.(Civil)/2633/2023 in WA/330/2023	GIRIN DEKA AND ANR. Versus THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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24)	MR M Z AHMED	16-08-2024	To	16-08-2024
25)	MS B DUTTA	16-08-2024	To	16-08-2024
26)	MR. A M DUTTA	16-08-2024	To	16-08-2024
27)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
59	WP(C)/4002/2024 FIXED	RANJAN ROY AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, SEC. EDU.
60	WP(C)/4041/2024 BY SLIP	ANUPAM BORTHAKUR AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.
61	WP(C)/4113/2024 CAVT. NO.06542/024, B/O	DIGANTA BORA Versus THE DIBRUGARH UNIVERSITY AND 3 ORS	MR. T J MAHANTA MR. A BORUA MS P SARMA MS. P P DAS	MR. K N CHOUDHURY MR. D J DAS FOR CAVEATOR
ORDERS				
62	Review.Pet./129/2024 FIXED,WITH WP(C) 3048/2023(D/O)	ARUP KAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
63	Review.Pet./130/2024 FIXED, WITH WP(C) 3051/2023(D/O)	ARJUARA BEGUM AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

49	Crl.Rev.P./473/2023 FIXED	ASARUDDIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
50	I.A.(CrI.)/704/2024 (CONNECTED WITH ITEM NO. 11 IN THE DAILY CAUSE LIST) in I.A.(CrI.)/1204/2023	M.M. HARDWARE STORES AND ANR. Versus MD. ABZAL KHAN @ ABZAL RAJJAK AND ANR	MS K BHATTACHARYYA MS K BHATTACHARYYA MS K SARMA	G UDDIN MR A K AZAD PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
38	WP(C)/3540/2024 CAVT. NO.06722/024, AT 10:30 AM	PREMIER CRYOGENICS LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK W AHMED	MR. K N CHOUDHURY(R-3) MR. D J DAS(R-3) MR. H R DAS MR. H R DAS SC, HEALTH FOR CAVEATOR
MOTION				
39	WP(C)/4119/2024 B/O	KOHINOOR PULP AND PAPER PVT LTD Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR	DR B P TODI DR ANKIT TODI MS. R JUGLI	SC, AIDC
ORDERS				
40	Cont.Cas(C)/289/2024 FIXED	FATIMA YUVA SELF HELP GROUP Versus NRIPENDRA KUMAR SARMA	MR M Z SHAH MD P RAHMAN	MR. P N GOSWAMI (R-1) MR. R R Gogoi (R-1) MS. M KALITA (R-1)

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
46	I.A.(CrI.)/307/2024 BY SLIP in CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
47	WITH CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/703/2024 in CrI.A./258/2023	HABIBAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A M BORA MR. P DUTTA	PP, ASSAM
48	WITH CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/387/2024 in CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
49	WITH CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM

50	WITH CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
51	WITH CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
52	I.A.(Civil)/2346/2024 B/O, WITH LCR in WP(C)/8399/2018	ASMINA KHATOON, Versus THE UNION OF INDIA AND 8 ORS.	MS. B DEVI	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/8399/2018	ASMINA KHATOON Versus THE UNION OF INDIA AND 8 ORS.	MS B ZODINLIANI MR. N SARKAR MR S BORGOHAIN MS. B DEVI MR G GORLOSA MR P K BASU	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, IF TIME
PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1600/2021 PART-HEARD, BY SLIP	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
2	WITH WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
3	WITH WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
4	WITH WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
5	WITH WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
6	WITH WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
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23)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
24)	MR M Z AHMED	16-08-2024	To	16-08-2024
25)	MS B DUTTA	16-08-2024	To	16-08-2024
26)	MR. A M DUTTA	16-08-2024	To	16-08-2024
27)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



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[For Wednesday,14th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/4107/2024 B/O	SAMSUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE
57	WP(C)/4111/2024 B/O	DEBAHUTI GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR D CHOUDHURY MR S DIFUSA	GA, ASSAM SC, APSC
ADMISSION				
58	WP(C)/4253/2022 FIXED	GOKUL GOSWAMI Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR N RAY	GA, ASSAM MRS. A GAYAN MRS S BARUAH ASSTT.S.G.I. SC, FINANCE
HEARING				
59	WP(C)/8867/2019 FIXED	PRANJAL DAS Versus UNION OF INDIA AND 4 ORS.	MR. B SINHA MS. H CHAKRABORTY	MR. D C BORAH ASSTT.S.G.I.
60	WP(C)/7535/2022 FIXED	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.

LEAVE NOTE OF ADVOCATES FOR 14/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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7)	MR D K DAS	12-08-2024	To	16-08-2024
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26)	MR. A M DUTTA	16-08-2024	To	16-08-2024
27)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
25	Crl.A./48/2018 WITH LCR - 6 (SIX) FILES, P.B. - 2, FIXED	GANESH TANTI Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	Crl.Pet./978/2024 B/O	DEBASHISH SARKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
52	Crl.Pet./979/2024 B/O	BARNALI BORDOLOI TERON @ BARNALI TERON AND ANR Versus THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	PP, ASSAM
53	Crl.Pet./993/2024 B/O	KALPANA SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR P H KONWAR	PP, ASSAM
54	Crl.Pet./994/2024 B/O	KALPANA SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR P H KONWAR	PP, ASSAM
55	AB/2133/2024 B/O	PRANATI MANDAL AND 4 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
56	AB/2143/2024 B/O	SMT. PIPASHI MAHANTA Versus THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./2157/2024 FIXED	MD. SHAZARUL ISLAM Versus THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MD A ISLAM	PP, ASSAM
58	Bail Appln./2166/2024 B/O	SHAH ALOM MOLLAH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
59	Bail Appln./2322/2024 FIXED	KAMAKHYA TALUKDAR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR B DEKA MR M KALITA MS S JAIN	PP, ASSAM
ORDERS				
60	I.A.(Crl.)/741/2024 B/O in Crl.Pet./479/2022	SOMA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MS M NIROLA MR K J SAIKIA	PP, ASSAM

WITH[Cri.Pet./479/2022](#)

SOMA CHAKRABORTY

MR. P J SAIKIA

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR

MS M NIROLA

MR K J SAIKIA

61 [I.A.\(Cri.\)/743/2024](#)

B/O

in Bail Appln./2252/2024

SRI GHANA KANTA DOLEY ALIAS GHANA DOLEY,

MR. M K NEOG

PP, ASSAM

Versus

THE STATE OF ASSAM,

WITH[Bail Appln./2252/2024](#)

GHANA KANTA DOLEY @ GHANA DOLEY

MR. S K SINGHA

PP, ASSAM

Versus

THE STATE OF ASSAM

MR. M K NEOG

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
50	Bail Appln./2144/2024 WITH CASE RECORD (SCANNED COPY), FIXED	IMAN ALI Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K H SAIKIA	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
51	RSA/76/2024 FIXED	SMTI. BHABANI PAYENG TAID Versus STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM
ORDERS				
52	MACApp./216/2022 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD Versus KRISHNA BORO @ KRISHNA BADA0 AND 7 ORS	MR. K K BHATTA MR. J JOHN MS. JONA TALUKDAR	MR. M KHAN (R-1, 2, 3, 4, 5, 6) MR. P RAHMAN MR A HAQUE MR S ISLAM MR A K DAS (R-1, 2, 3, 4, 5, 6) MS J AKTAR (R-1, 2, 3, 4, 5, 6)
53	I.A.(Civil)/2402/2024 WITH LCR, B/O in MACApp./314/2023	CHARUBALA @ CHARULATA BARMAN AND 2 ORS. Versus UNION OF INDIA AND 2 ORS.	MR. A BHATTACHARYYA	
	WITH MACApp./314/2023	CHARUBALA @ CHARULATA BARMAN AND 2 ORS. Versus UNION OF INDIA AND 2 ORS.	MR. A BHATTACHARYYA MR. S SINGH	

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/3970/2024 FIXED	MINU DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	G BAISHYA MRS A SAIKIA MS. U SAUD	GA, ASSAM SC, REVENUE
ADMISSION				
48	WP(C)/1990/2023 FIXED	AYNAL HAQUE MONDAL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MR. G A CHOUDHURY I AMIN MS. N SULTANA	GA, ASSAM SC, HEALTH SC, REVENUE
49	WP(C)/4030/2024 FIXED	MOHSINA HASIN Versus THE STATE OF ASSAM AND ANR	MR P C DEY MR. M HASAN MR BASAB DEY	GA, ASSAM

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[For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
52	Crl.A./142/2013	AKKAS ALI Versus STATE OF ASSAM	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR. B BARMA(ADDL.PP, ASSAM)
WITHDRAWAL				
53	AB/2061/2024 B/O	RAYEJ ALI AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
MOTION (BA)				
54	Bail Appln./2418/2024 B/O	ABDUR RAFIQUE Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./1857/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	MS. T SOM(R-2) MS S ISLAM(R-2) PP, ASSAM
56	Bail Appln./2084/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	ASIM UDDIN ALIAS ASHIM UDDIN ALIAS HABIJUL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z RAHMAN MS J YESMIN	MR. F A HASSAN (R-2) PP, ASSAM
57	Bail Appln./2124/2024 FIXED	KAMTINMANG @ MANANG AND ANR. Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
BAIL HEARING				
58	AB/1576/2024 WITH OFFICE NOTE, FIXED	ABDUL RAHIM @ BHAKTO Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR N JAMAL MR. I HUSSAIN	MS. D SAIKIA,Amicus Curiae,(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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26)	MR. A M DUTTA	16-08-2024	To	16-08-2024
27)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	CRP(IO)/300/2024 B/O	RITA BASFOR Versus KRISHNA BASFOR	MS P DAS	
53	CRP(IO)/301/2024 B/O	MD. SIRAJUL ISLAM Versus FIROZA BEGUM AND 4 ORS	MR H RAHMAN DR. P AGARWAL MR. B J DAS MS. Z R MAJUMDAR P W A MAJUMDAR	
ORDERS				
54	I.A.(Civil)/2299/2024 B/O in MACApp./784/2022	DAIBAKI DAS AND 3 ORS . Versus THE ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. A BHATTACHARYYA	MR. S K GOSWAMI MRS. P M DUTTA
	WITH MACApp./784/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus DAIBAKI DAS AND 4 ORS .	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. A BHATTACHARYYA (r-1,2)
55	WITH MACApp./788/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus NILA KANTA DAS AND ANR.	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA	MR. A BHATTACHARYYA (r-1)
	WITH I.A.(Civil)/3330/2022 in MACApp./788/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus NILA KANTA DAS AND ANR.	MR. A DUTTA	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC.APEAL AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

46	WP(C)/7439/2022 AT 10:30 AM	SABITRI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	SC, PWD
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ORDERS

47	I.A.(Civil)/3208/2019 FIXED in MACApp./11918/2019 WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS. MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)
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HEARING

48	MACApp./157/2014 WITH LCR, FIXED WITH MC/1811/2014 in MACApp./157/2014	UNITED INDIA INSURANCE CO. LTD. Versus GOURANGA DEVNATH and 2 ORS. UNITED INDIA INSURANCE CO. LTD. Versus GOURANGA DEVNATH and 2 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR.S S SHARMA MS.L SHARMA MRA SHARMA	
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
61	WP(C)/6272/2018 FIXED	PRATIBHA BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I. SC, POWER GRID SC, AEGCL
62	WP(C)/5290/2023 BY SLIP	RATUL BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.

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